



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/\_\_\_\_\_/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sutham Das,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the 1st August  
July, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJDH/2281/2019, dtd. 26.07.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 29.07.2019, along with station leave permission, with your allotted vehicle, at your own cost, w.e.f. the morning of 27.07.2019 till the morning of 30.07.2019, has been ~~granted~~/<sup>✓</sup>rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/1991/4111 /** dated  
Copy to.

1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rdsr